

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

RA 10/94 in Application No. 247/93 of 199 .

Applicant(s).....

Respondent(s).....

Union of India & others

Mool Narain Sharma

Advocate for Applicant(s)

Advocate for Respondent(s)

Mr. Manish Bhandari

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Notes of the Registry

Orders of the Tribunal

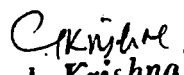
MA 388/94

11-8-94

Mr. Manish Bhandari - Counsel for the respondents.

Heard. This is an MA for restoration of RA 10/94 in OA no. 247/93. RA is restored to its original position and it may be listed for admission on 22-8-94.


(O. P. Sharma)
Administrative Member

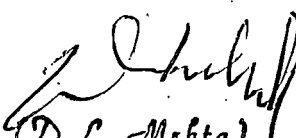

Gopal Krishna
Member (Jud.)

22.8.94

Sh. Manish Bhandari, counsel for the C.O.D. present
Sh. Mool Narain Sharma, applicant's person.

Mr. Manish Bhandari submits that this Review Petition has merged in the contempt Petition, which has been decided, so it has become infructuous and is dismissed accordingly.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

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